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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP No. 73/241-242/NCLT/AHM/2017
CP No. 115/241-242/NCLT/ND/2017**

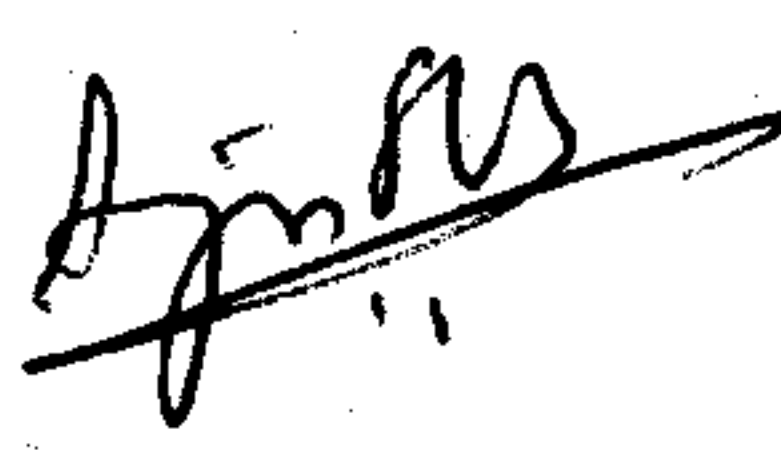
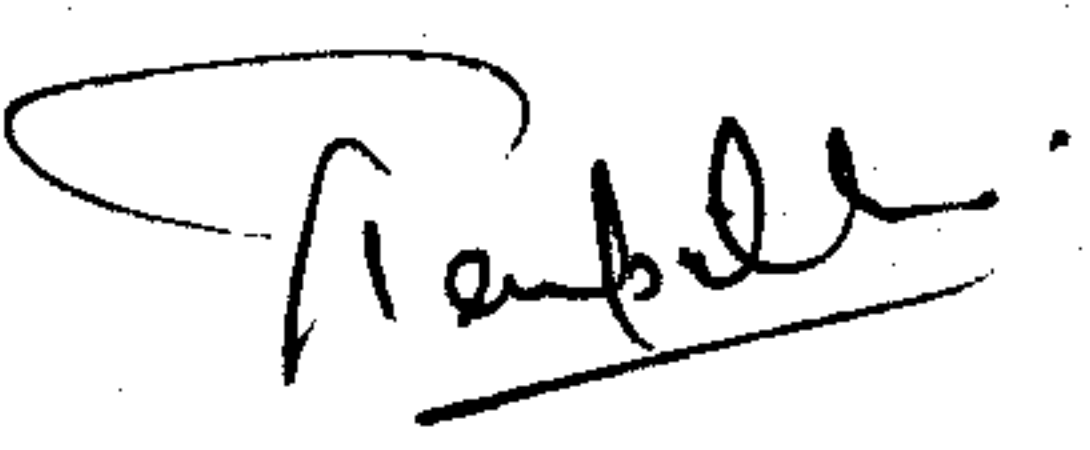
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

Name of the Company: Sunil Parmanand Kewalramani
V/s.
Medilux Laboratories Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	A. R. Sheth	AA. & Solicitor	Petitioner	
2.	Dr. U K Chaudhary	Sr. Adv.	Res. no.	
3.	Pratik Tripathi	PCS	1-8 & 10-13	

ORDER

Learned PCS Mr. Arjun Sheth present for Original Petitioner. Learned Senior Advocate Mr. U K Chaudhary with Learned Advocate Mr. Pratik Tripathi present for Original Respondents no. 1 to 8 and 10 to 13. None present for other Respondents.

Proof of service of reply on petitioner filed.

Reply filed.

IA 283/2017 filed by original respondents is dismissed. Rejoinder received.

List the matter on 12.10.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of September, 2017.